

(c) the number of employees, annual Bill; Company-wise, and the number of foreigners employed their monthly salaries and their annual overseas remittances, company-wise; and

(d) the amount of annual profit by the Units manufacturing cosmetics during the last five years, company-wise?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED): (a) to (d). Information is being collected and will be laid on the Table of the House.

Production of Caffeine

6170. SHRI R. S. VIDYARTHI: Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that the Regional Research Laboratory, Jorhat has developed a process to obtain Caffeine which has brisk market abroad, from tea waste;

(b) if so, the action taken by Government to promote this industry so as to earn foreign exchange on its export; and

(c) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI): (a) to (c). The information is being collected and will be laid on the Table of the House as early as possible.

Extraction of Oil from Kamala Seed

6171. SHRI R. S. VIDYARTHI: Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state:

(a) whether it is a fact that Regional Research Laboratory, Hyderabad has explored a device by which an appreciable percentage of oil with unique composition well suited for the manufacture of perfumery materials and other fine chemicals, can be extracted from Kamala Seed, a forest waste, available in abundance in the

forests of Uttar Pradesh and Bihar; and

(b) if so, the action which has been taken by Government to start extraction of oil from Kamala Seed?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED): (a) to (b). Information is being collected and will be laid on the Table of the House.

Option to Railway Employees for Pension

6172. SHRI R. S. VIDYARTHI: Will the Minister of RAILWAYS be pleased to state:

(a) the last date of option given to the Railway employees to opt for pension and the number of employees on each Zonal Railway who opted for the same;

(b) the number of employees on each Zonal Railway who have given their option after the last date; and

(c) the action taken on those options?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA): (a) statement is laid on the Table of the House. [Placed in Library. See LT-No. 720/68].

(b) and (c). Information is being collected from the Railways and a statement will be placed on the Table of the House in due course.

Suits filed under payments of wages act on Northern Railway

6173. SHRI R. S. VIDYARTHI: Will the Minister of RAILWAYS be pleased to state:

(a) the number of suits filed under the Payments of Wages Act in each Divisions of the Northern Railway during 1965, 1966 and 1967;

(b) the number of cases decided during the above period;

(c) the cases won and lost by the Railways; and

(d) the action taken against the defaulters?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA): (a) to (c). The information is given in the statement laid on the Table of the House. [Placed in Library. See No. LT1721[68].

(d) The information is being collected and will be laid on the Table of the Sabha.

Duty Hours of Clerks on Northern Railway

6174. SHRI R. S. VIDYARTHI: Will the Minister of RAILWAYS be pleased to state:

(a) the difference between the duty hours of clerks working in Works Manager's Office and Shop Clerks on the Northern Railway;

(b) the compensation being awarded to the clerks performing more duty hours; and

(c) if not, the action being taken or under consideration to compensate them?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA): (a) The working hours of the clerical staff in the Works Managers' offices on the Northern Railway range between 37 hours and 15 minutes and 39 hours and 30 minutes per week, while those of the Shop Clerks in different Work-

shops on that Railway are the same as in the respective Workshops i.e. 45 or 48 hours per week;

(b) and (c). No compensation on this account is paid to Shop Clerks, as to suit the requirement of the Workshops, the clerks have to work according to the hours of work prescribed for the other staff employed therein.

Machine Tool Industry

6175. SHRI K. M. KUSHIK: Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state:

(a) the total investment in the public sector machine tool industry;

(b) the value of machine tools produced in the public sector in 1967;

(c) the value of machine tools produced in the private sector during 1967; and

(d) whether any machine tools were imported in 1967 and if so, the value thereof?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED): (a) Investments as on 31st March, 1967 in the following public sector undertakings which are manufacturing machine tools, are as shown below:

Name of the Undertaking	Investment in Share capital	Long term loan	Total
	(Rs. in lakhs)		
(1) Hindustan Machine Tools Limited, Bangalore (It also manufactures watches)	1200.00	1206.06	2406.06
(2) Praga Tools Limited, Secunderabad (Andhra Pradesh)	210.54	156.36	366.90
(3) Heavy Machine Tool Plant of Heavy Engineering Corporation Ltd.,			1398.72 (Actual expenditure)

(b) Rs. 1088.01 lakhs.

1967 are not yet available. However, value of imports during the first eleven months of 1967 was Rs. 3459.54

(c) Rs. 1469.97 lakhs.

(d) Final figures of imports during

lakhs.